

1	2	3	4
15. Jharkhand State Wakf Board	Complete proposal has not been received for release of funds.		
16. Karnataka State Board of Wakf	16577	9828	
17. Kerala State Wakf Board	8136	33731	
18. Lakshadweep State Wakf Board	339	340	
19. Madhya Pradesh Wakf Board	14709	17107	
20. Maharashtra State Board of Wakfs	5991	15723	
21. Meghalaya Board of Wakfs	43	53	
22. Odisha Board of Wakf	1711	2501	
23. Puducherry State Wakf Board	45	586	
24. Punjab Wakf Board	22006	2029	
25. Rajasthan Board of Muslim Wakf	12645	16087	
26. Shia Central Board of Wakfs, UP	Complete proposal has not been received for release of funds.		
27. Tamil Nadu Wakf Board	7154	38303	
28. Tripura Board of Wakf	1221	1780	
29. UP Sunni Central Wakf Board	9207	6712	
30. Uttarakhand Wakf Board	2027	4169	
31. Wakf Board Manipur	480	493	

Prime Minister's 15 point programme in Goa

2580. SHRI SHANTARAM NAIK: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether the Prime Minister's 15-Point Programme is being implemented in Goa;

(b) if so, since when the programme is being implemented;

- (c) the salient features of the programme;
- (d) the amount allocated to the State under the programme, till date;
- (e) the targets achieved and amount spent, year-wise; and
- (f) the points in the programme that are being taken on priority, if any, in the State?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS
(SHRI NINONG ERING): (a) Yes, Sir.

(b) Prime Minister's New 15 Point Programme is being implemented since its launch in June, 2006.

(c) PM's New 15 Point Programme is an overreaching programme covering many schemes of other Ministries in which 15% of physical targets/financial outlays are earmarked for minorities. The flow of funds/benefits under some schemes to areas having substantial minority population and schemes/initiatives of other Ministries meant for minorities are monitored under this programme. Schemes of Ministry of Minority Affairs covered under the programme are exclusively meant for minorities.

The programme is implemented in districts/sub-district units having 'substantial minority population', *i.e.* where at least 25% of the total population of that unit belongs to minority communities.

The target group of the programme consists of the eligible sections among the minorities notified under Section 2(c) of the National Commission for Minorities Act, 1992, *viz.*, Muslims, Christians, Sikhs, Buddhists and Zoroastrians (Parsis). In States, where one of the minority communities notified under Section 2(c) of the National Commission for Minorities Act, 1992 is, in fact, in majority, the earmarking of physical/financial targets under different schemes will be only for the other notified minorities. These States are Jammu and Kashmir, Punjab, Meghalaya, Mizoram and Nagaland. Lakshadweep is the only Union Territory in this group.

(d) and (e) The targets and achievements in respect of the schemes implemented in the State since 2006-07 till date are given in the Statement (*See below*).

(f) The programme is being implemented in all the States/UTs, including Goa, for welfare of minorities with the objectives of enhancing opportunities for education, ensuring an equitable share in economic activities and employment, improving the conditions of living and prevention and control of communal disharmony.

Statement*Performance of schemes of Ministry of Minority Affairs exclusively meant for minorities implemented under PM's new 15PP in the State of Goa*

(Rs. in crore)

Scheme	2006-07			2007-08			2008-09			2009-10		
	Target	Achievement	Amount released	Target	Achievement	Amount released	Target	Achievement	Amount released	Target	Achievement	Amount released
Pre-Matric Scholarship			Scheme not launched				1546	151	0.02	3677	594	0.04
Post-Matric Scholarship			Scheme not launched	184	0	0	612	269	0.13	746	0	0
Merit-cum-means Scholarship			Scheme not launched	49	29	0.08	49	52	0.13	49	68	0.19
Maulana Azad National Fellowship						Scheme not launched				4	1	The funds are placed at the disposal of UGC for disbursement direct to beneficiaries
Maulana Azad Foundation (MAEF) Scholarship for meritorious girl students	7	0	0	14	0	0.00	28	0	0.00	36	3	0.004

Contd.

Performance of schemes of Ministry of Minority Affairs exclusively meant for minorities implemented under PM's new 15PP in the State of Goa

(Rs. in crore)

Scheme	2010-11			2011-12			2012-13		
	Target	Achievement	Amount released	Target	Achievement	Amount released	Target	Achievement	Amount released (upto 30.11.12)
Pre-Matric Scholarship	4905	0	0.04	8340	0	0.00	9812	0	0
Post-Matric Scholarship	993	523	0.21	1299	187	0.07	2331	0	0.61
Merit-cum-means Scholarship	49	79	10.29	49	84	0.23	147	0	0
Maulana Azad National Fellowship	4	5	The funds are placed at the disposal of UGC for disbursement direct to beneficiaries	4	9	The funds are placed at the disposal of UGC for disbursement direct to beneficiaries	4	0	0
Maulana Azad Foundation (MAEF) Scholarship for meritorious girl students	43	5	0.006	48	3	0.004	307	0	0.00

Written Answers to

[17 DEC., 2012]

Unstarred Questions 243

Performance of schemes of other Ministries implemented under PM's new 15PP in the State of Goa

Schemes where Physical Targets are earmarked for minorities

Ministry of Human Resource and Development, Department of School Education and Literacy

Scheme	2006-07		2007-08		2008-09		2009-10		2010-11		2011-12		2012-13	
	Target	Achieve- ment	Target	Achieve- ment	Target	Achieve- ment	Target	Achieve- ment	Target	Achieve- ment	Target	Achieve- ment	Target	Achieve- ment (upto Sept.)
Sarva Shiksha Abhiyan (SSA)														
(i) Addl Classroom constructed	46	20	46	46	0	0	0	0	0	0	52	22	0	0
(ii) Teacher Sanctioned	8	0	0	0	0	0	0	0	0	0	0	0	24	0
(iii) New Primary School opened	4	0												
(iv) New Upper Primary School opened	0	0	6	0	0	0	0	0	0	0	0	0	0	0
Ministry of Women and Child Development														
Operationalisation of Anganwadi Centres under ICDS	0	0	45	45	No Target earmarked		44	39	25	44	0	0	0	0

Ministry of Rural Development														
Swarnjayanti Gram Swarojgar Yojana (SGSY) (Aajeevika)	50	41	89	58	165	73	215	17	284	18	284	3	284	0
Indira Awas Yojana (JAY)	70	0	177	86	177	67	344	112	238	109	232	234	257	39
Ministry of Housing and Urban Poverty Alleviation														
Urban Self Employment Programme under SJSRY to set up Micro Enterprises	21	0	21	2	21	0	4	0	4	0	22	2	16	0
Skill Training for Employment promotion amongst Urban Poor under SJSRY	27	0	27	3	27	0	36	0	36	0	88	3	225	0

Scheme where Financial outlays for minorities are earmarked**Ministry of Rural Development**

(Rs. in crore)

Scheme (Min/Deptt.)	2006-07		2007-08		2008-09		2009-10		2010-11		2011-12		2012-13	
	Target	Achievement	Target	Achievement	Target	Achievement	Target	Achievement	Target	Achievement	Target	Achievement	Target	Achievement (upto Sept.)
Indira Awas Yojana (IAY)	0.18	0	0.4438	0.1055	0.62	0.2565	1.200	0.178	1.0689	0.2605	1.04	0.79	1.16	0.03
Ministry of Housing and Urban Poverty Alleviation														
Swarn Jayanti Shahari Rojgar Yojana	0.0422	0	0.0602	0.0014	0.0409	0	0.0399	0	0.0441	0	0.0443	0.01	Target approval in process	0
Ministry of Finance, Department of Financial Services														
Priority Sector Lending	Scheme implemented from 2007-08 only		554.71	451.74	668.22	676.84	1033.39	782.12	1010.06	1011.28	1216.53	1466.66	1571.33	1342.54
Ministry of Labour and Employment														
Upgradation of ITIs into Centres of Excellence	Scheme implemented from 2007-08 only		2.23	2.23	3.0100	2.33	1.59	0	2.79	1.96	1.36	0.14	1.21	0.05

Schemes where flow of funds/benefits to minorities are monitored

Ministry of Housing and Urban Poverty Alleviation

(Rs. in crore)

Scheme	2006-07		2007-08		2008-09		2009-10		2010-11		2011-12		2012-13 (upto Sept.)	
	Total project cost	Project cost for substantial minority area	Total project cost	Project cost for substantial minority area	Total project cost	Project cost for substantial minority area	Total project cost	Project cost for substantial minority area	Total project cost	Project cost for substantial minority area	Total project cost	Project cost for substantial minority area	Total project cost	Project cost for substantial minority area
Basic Services to Urban Poor	Scheme implemented from 2007-08 only		State-wise details not available		10.22	0	10.22	0	0.00	0	10.22	0.00	10.22	0
Integrated Housing and Slum Development Programme	Scheme implemented from 2007-08 only		State-wise details not available		0	0	0	0	0.00	0	4.10	0.00	4.10	0